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Title: Introduction of the Prohibition of Employment as Manual Scavengers and Their Rehabilitation (Amendment) Bill, 2015 (Amendment Of Section 31)

SHRI ARJUN RAM MEGHWAL (BIKANER): I beg to move for leave to introduce a Bill further to amend the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013."

The motion was adopted.

SHRI ARJUN RAM MEGHWAL : I introduce the Bill.

16.10 hours